

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 236 of 2020

In the matter of:

Yogesh Kumar Jashwantlal Thakkar

....Appellant

Vs.

Indian Overseas Bank & Anr.

...Respondents

Present:

Appellant:

Mr. Shailesh Chandra Jha, Advocate

ORDER

13.02.2020: Let notice be issued on the Respondents by Speed Post. Requisites along with process fee be filed by 14th February, 2020. If the Appellant provides the *e-mail* address of Respondents, let notice be also issued through *e-mail*.

Post the case 'for Admission (After Notice)' on **5th March, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)